

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.12.2023

Cases	Total pendency at the beginning of December, 2023 (Civil-Criminal)		Institution during the month of December, 2023 (Civil - Criminal)		Total disposal during the month of December, 2023 (Civil- Criminal)		Pendency at the end of December, 2023 (Civil- Criminal)	
1. WRIT PETITION	75	--	07	--	06	--	76	--
2. APPEAL	24	45	01	05	03	01	22	49
3. RSA	08	--	01	--	01	--	08	--
4. FAO	01	--	--	--	--	--	01	--
5. CONTEMPT	01	--	--	--	--	--	01	--
6. MISC.CASES	--	01	--	01	--	01	--	01
7. MISC.APPEAL	--	--	--	--	--	--	--	--
8. SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9. TRANSFER PETITION	--	--	--	--	--	--	--	--
10. BAIL APPLICATION	--	--	--	--	--	--	--	--
11. MAC APPEAL	06	--	--	--	--	--	06	--
12. REVIEW	--	--	--	--	--	--	--	--
13. REVISION	01	03	--	--	--	--	01	03
14. MAT APPEAL	01	--	--	--	--	--	01	--
15. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16. LEAVE PETITION	--	01	--	--	--	01	--	--
17. ARBITRATION PETITION/APPEAL	04	--	--	--	--	--	04	--
18. S.A.O.	01	--	--	--	--	--	01	--
19. REFERENCE	--	--	--	--	--	--	--	--
20. C.O.	01	--	--	--	--	--	01	--
21. TAX APPEAL	02	--	--	--	--	--	02	--
22. Ex.P.	--	--	--	--	--	--	--	--
23. SP.APPEAL	--	--	--	--	--	--	--	--
24.Com.A	01	--	--	--	--	--	01	--
GRAND TOTAL	126	50	09	06	10	03	125	53



(Signature)
Deputy Registrar (J)
High Court of Sikkim